

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1175**

**TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2025/ MAGHA 22, 1946 (SAKA)**

**FENCING OF LAND BORDER WITH BANGLADESH**

**1175. SHRI ADHIKARI DEEPAK DEV:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the total land involving border area with Bangladesh;**
- (b) the details of States which share land border with Bangladesh;**
- (c) the details of total length of land border with Bangladesh not covered by the fencing; and**
- (d) the reasons for not fencing the land border with Bangladesh?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

- (a): The total length of India-Bangladesh border is 4096.70 km.**
- (b): The States sharing a land border with Bangladesh are West Bengal (2216.7 km), Assam (263 km), Meghalaya (443 km), Tripura (856 km) and Mizoram (318 km).**
- (c): A length of 864.482 km of the India-Bangladesh border is yet to be fenced which includes a length of 174.514 km of non-feasible gap.**

**(d): The land border with Bangladesh remains partially unfenced due to challenges such as difficult terrains like marshlands and landslide-prone areas, objections from Border Guard Bangladesh (BGB), limited working seasons and delays in land acquisition.**

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